

LOK SABHA
UNSTARRED QUESTION NO.882
TO BE ANSWERED ON 28.04.2016

UPLIFTMENT OF ARTISANS

882. COL. SONARAM CHOUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the details of the ongoing schemes for the promotion of Handicrafts and upliftment of artisans;
- (b) the State/UT – wise details of amount due to various states under those schemes for which grant is provided by the Government;
- (c) whether the Government has taken measures to provide employment to the artisans of the various states including Rajasthan; and
- (d) if so, the details thereof ?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): The schemes being implemented for promotion and development of handicrafts sector in the country are as under:-

“National Handicrafts Development Programme [NHDP]”

I. A. Ambedkar Hastshilp Vikas Yojna

- i) Dastkar Shashktikaran Yojna
- ii) Design & Technology Upgradation
- iii) Human Resource Development
- iv) Direct Benefit to Artisans
- v) Infrastructure and Technology Support

B. Mega Cluster

II. Marketing Support

III. Research and Development

(b): The state /UT wise fund released to various Implementing Agencies during the year 2015-16 is as per Annexure attached.

(c) & (d): Yes, Madam. To provide employment to the artisans of the various states including Rajasthan, the Government is implementing the National Handicrafts Development Programme (NHDP) scheme with component of Ambedkar Hastshilp Vikas Yojna for integrated development of selected craft cluster, Design & Technology Upgradation and Human Resource Development as their sub-components.

Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.882 for answer on 28.04.2016.

State-wise fund released under various schemes implemented by DC(Handicrafts) during the year 2015-16.

										Rs. In lakhs
Sl. No.	State	AHVV	Design	MSS	R&D	HRD	Welfare	Infra	Mega Cluster	TOTAL
1	Andhra Pradesh	22.72	7.80	89.62	18.53	64.58		90.83	1140.28	1434.36
2	A & N Island	-	-	-	-	1.00		-	-	1
3	Arunachal Pradesh	-	6.00	-	5.00	12.71		-	-	23.71
4	Assam	81.34	94.66	229.47	13.24	135.76		61.78	-	616.25
5	Bihar	-	-	-	9.8	18.98		-	-	28.78
6	Chandigarh	-	5.00	26.00	-	1.89		-	-	32.89
7	Chhattisgarh	3.97	87.79	160.48	16.53	30.01		-	-	298.78
8	Delhi	27.35	822.65	1429.9	165.91	73.76		1868.60	-	4388.17
9	Goa	-	-	8.00	2.50	-		-	-	10.5
10	Gujarat	648.61	35.98	31.85	6.98	121.87		-	300.00	1145.29
11	Haryana	81.83	3.30	20.00	13.08	26.25		-	-	144.46
12	Himachal Pradesh	13.85	23.01	23.88	5.00	7.08		-	-	72.82
13	Jharkhand	51.45	4.71	-	-	25.6		-	1500.00	1581.76
14	Jammu & Kashmir	56.84	19.05	9.00	15.62	84.8		-	470.00	655.31
15	Karnataka	29.48	17.55	19.13	-	39.87		5.75	-	111.78
16	Kerala	7.25	6.07	19.13	9.00	24.57		-	909.00	975.02
17	Madhya Pradesh	265.36	34.33	38.00	26.94	64.85		27.65	572.94	1030.07
18	Maharashtra	17.71	26.37	31.35	-	34.44		-	-	109.87
19	Manipur	33.45	4.85	79.21	-	23.23		70.37	-	211.11
20	Meghalaya	-	3.71	-	9.29	29.54		-	-	42.54
21	Mizoram	-	1.64	-	-	19.31		-	-	20.95
22	Nagaland	16.96	12.87	35.9	3.47	17.92		-	-	87.12
23	Orissa	34.78	10.27	18.00	1.75	86.53		300.0	-	451.33
24	Punjab	59.95	41.80	43.75	29.28	191.67		-	-	366.45
25	Pondicherry	-	-	8.00	-	-		-	-	8
26	Rajasthan	51.79	14.26	20.5	2.55	43.14		18.00	1068.30	1218.54
27	Sikkim	-	6.80	-	7.89	15.44		-	-	30.13
28	Telangana	-	-	27.75	-	9.8		-	-	37.55
29	Tamil Nadu	21.62	5.62	67.25	-	39.56		119.57	1019.23	1272.85
30	Tripura	-	29.33	-	7.05	12.3		-	-	48.68
31	Uttar Pradesh	256.84	279.83	177.45	137.35	462.86		383.25	1876.29	3573.87
32	Uttaranchal	15.83	32.84	7.25	11.73	39.96		-	1012.50	1120.11
33	West Bengal	84.06	49.07	18.00	26.25	98.4		-	-	275.78
34	Daman & Diu	-	-	-	-	2.5		-	-	2.5
	Welfare *						*237.67			
	TOTAL	1883.04	1687.16	2638.87	544.74	1860.18	*237.67	2945.80	9868.54	21666.00

***In Welfare Scheme State wise funds are not release.**
